

1	2	3	4	1	2	3	4
	Mysore	HPC	22		Tuticorin	BPC	20
	Hubli	HPC	44		MRL	IOC	75
	Mangalore	BPC	44		Salem	IOC	34
	Belgaum	IOC	12	17.	<i>Uttar Pradesh</i>		
10.	<i>Kerala</i>				Kanpur	IOC	64
	Cochin	IOC	44		Mathura	IOC	88
	Trivandrum	BPC	44		Allahabad	IOC	34
	Calicut	IOC	18		Haldwani	IOC	22
	Palghat	HPC	10		Hardwar	IOC	22
11.	<i>Madhya Pradesh</i>				Bareilly	BPC	10
	Bhopal	IOC	44		Lucknow	BPC	10
	Bhitoni	BPC	44		Kasna	HPC	13
	Manglia	HPC	34		Unnao	HPC	13
	Raipur	HPC	44		Gorakhpur	HPC	13
12.	<i>Maharashtra</i>				Varanasi	IOC	25
	Bombay	BPC	122	18.	<i>West Bengal</i>		
	Uran	BPC	132		Kalyani	IOC	44
	Jalgaon	BPC	44		Durgapur	IOC	64
	Sholapur	BPC	44		Haldia	IOC	20
	Bombay	HPC	65		Paharpur	HPC	26
	Aurangabad	HPC	44		Total		3050
	Chandrapur	HPC	22		<i>Union Territories</i>		
	Khapri	HPC	34	19.	<i>Delhi</i>		
	Miraj	HPC	22		Tikrikatan	IOC	132
	Mahul	HPC	25		Madanpur-Khadar	IOC	25
	Chaman/Pune	HPC	44	20.	<i>Pondicherry</i>	IOC	10
	Pune	IOC	22		Total-UT's		167
13.	<i>Orissa</i>				Grand Total		3217
	Balasore	IOC	44				
	Khurda	BPC	10				
	Khurda Road	HPC	44				
14.	<i>Punjab</i>						
	Jallundhur	IOC	68				
	Lalru	BPC	88				
	Hoshiarpur	HPC	13				
15.	<i>Rajasthan</i>						
	Swaimadhampur	IOC	44				
	Ajmer	IOC	10				
	Jaipur	BPC	10				
	Jodhpur	HPC	26				
	Udaipur	BPC	10				
16.	<i>Tamilnadu</i>						
	Coimbatore	BPC	68				

[English]

**Enron Power Project**

2822. SHRI SANDIPAN THORAT : Will the PRIME MINISTER be pleased to state :

(a) whether the Central Electricity Authority (CEA) has not approved the tariff formula of the Enron Power Project;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (c). Norms for determination of tariff for sale of power by generating company to the State Electricity Boards, have been notified by the Government of India on 30.3.1992 and

amended from time to time. Based on the recommendations of the Government of Maharashtra, the tariff deviations in the Power Purchase Agreement signed between the Dabhol Power Company and the Maharashtra State Electricity Board have been examined by the Government of India (GOI) in consultation with the Central Electricity Authority and approved on 23.12.1994 as per the provisions of the GOI Notification referred above.

[Translation]

#### Sewerage Treatment Plant

2823. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have established any Sewerage Treatment Plant on Ring Road near the Wazirabad bridge over Yamuna river in Delhi

(b) if so, the date on which this plant had been established and the amount spent thereon so far

(c) whether this sewerage treatment plant is not operative, and

(d) if so, the reasons therefor and the concrete steps being taken by Government to make it effective?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The Delhi Water Supply and Sewerage Disposal Undertaking (DWS & SDU) has reported that 16 Oxidation Ponds have been constructed on Ring Road close to Wazirabad Bridge.

(b) These ponds were built in the early 70's and an expenditure of Rs. 14.50 lakhs has been incurred during the current financial year so far.

(c) No, Sir. The plant is functional.

(d) Does not arise in view of reply to part (c) above.

[English]

#### Age Limit of Young Ones

2824. - SHRI SURESH PRABHU : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have taken any decision to increase the age limit of the young ones from 25 years to 30 years for employment to the new recruits in the Central Government establishments; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) No, Sir.

#### Generation of Power

2825. SHRI S.D.N.R. WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) the installed capacity in the power sector in the country at the end of the Seventh Five Year Plan;

(b) the additional capacity added during Eighth Five Year Plan, and

(c) the projections made for Ninth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) The installed capacity in the power sector at the end of the seventh Five Year Plan was 63636 MW.

(b) The capacity added during the first four years of the Eighth Plan was 14799 MW. Capacity addition of 2869 MW has been envisaged during the terminal year (1996-97) of the Eighth Plan.

(c) The targets for the Ninth Plan are yet to be finalised.

#### Lead Free Petrol Outlets

2826. SHRI ANANTH KUMAR : Will the PRIME MINISTER be pleased to state :

(a) the number of lead free petrol outlets in the country, State-wise;

(b) whether the Government propose to open such more outlets; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) The State-wise number of lead free petrol outlets in the country is as under :

State/UT	Number of lead free outlets
Delhi	195
Uttar Pradesh	69
Maharashtra	157
West Bengal	78
Tamil Nadu	32
Haryana	25
Punjab	24
Himachal Pradesh	4
Rajasthan	8
Andhra Pradesh	24
Chandigarh	4
Gujarat	2
Pondicherry	1
<b>Total</b>	<b>623</b>